NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **30.08.2025** (SATURDAY) CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 224/2025 Delay in refiling IA No. 627 & 1171/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	
2.	Comp App (AT) (CH) (Ins) No. 416/2025 For Exemption IA No. 1192/2025 For Condone Delay IA No. 1193/2025 For Stay IA No. 1194/2025	Byju Raveendran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Pankaj Srivastava, Erstwhile RP of Think & Learn Pvt Ltd & 2 Ors	Mr. V Shyamohan	
3.	Comp App (AT) (CH) (Ins) No. 392/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr.	Ms. CS Alpa Jain, PCS	
4.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr.	Ms. CS Alpa Jain, PCS	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Restoration App No.	Commissioner of	Mr. Rajendran	
	28/2025 in	Customs (Preventative) Vs	Raghavan	
	Comp App (AT) (CH) No. 58/2023	Thiru Arooran Sugars Ltd., Rep by its		
	For Condone Delay	Liquidator & 2 Ors.		
	IA No. 687/2023			
	For Exemption IA No. 685/2023			
	Leave to file			
	IA No. 686/2023			
	For Condone Delay			
	IA No. 1079/2025			

6.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr. Babu Karukapadath	Mr. Akhil Suresh R1
7.	Comp App (AT) (CH) (Ins) No. 85/2025 For Condone Delay IA No. 242/2025 For Stay IA No. 243/2025 Delay in refiling IA No. 244/2025 For Exemption IA No. 245/2025 (With defects)	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt Ltd	Ms. Almira Lasrado	
8.	Comp App (AT) (CH) (Ins) No. 343/2025 Delay in Refiling IA No. 1031/2025 (With Defects)	St Gregorios Medical Mission Hospital Vs Frontier Lifeline Pvt Ltd (FLPL) & Anr	Mr. Shinu J Pillai	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company, rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew R1
10.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
11.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
12.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
13.	·	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
14.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag

15.	Comp App (AT) (CH)	Reena Paul	Mr. Anil Relwani	Mr. Ashwin Shanbhag
13.	(Ins) No. 185/2024	Vs	WII. MIII KCIWAIII	R1
	For Stay IA No. 504/2024	Jasin Jose & Anr. WITH		Mr. Keerthikiran Murali R2
16.	Comp App (AT) (CH)	KG Paul	Mr. Anil Relwani	Mr. Ashwin Shanbhag
	(Ins) No. 186/2024	Vs		R1 Mr. Keerthikiran Murali
	For Stay IA No. 505/2024	Jasin Jose & Anr. WITH		R2
17.	Comp App (AT) (CH)	Annu Mathew	Mr. Anil Relwani	Mr. Ashwin Shanbhag
	(Ins) No. 187/2024 For Stay	Vs Jasin Jose & Anr.		R1 Mr. Keerthikiran Murali
	IA No. 506/2024	WITH		R2
18.	Comp App (AT) (CH)	John Zacharia	Mr. Anil Relwani	Mr. Ashwin Shanbhag
	(Ins) No. 188/2024	Vs		R1
	For Stay IA No. 507/2024	Jasin Jose & Anr. WITH		Mr. Keerthikiran Murali R2
19.	Comp App (AT) (CH)	Mathew John	Mr. Anil Relwani	Mr. Ashwin Shanbhag
	(Ins) No. 189/2024	Vs		R1
	For Stay	Jasin Jose & Anr		Mr. Keerthikiran Murali
	IA No. 508/2024			R2
20.	Comp App (AT) (CH)	Vipin Kumar Sharma	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
	(Ins) No. 272/2024	Vs		
	For Exemption IA No. 729/2024	Ahsan Ahmad, IRP of SDU Travels Pvt Ltd &		
	11110. 125/2021	Anr.		
		WITH		
21.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
	(IIIS) No. 273/2024	Ahsan Ahmad, IRP of		
		SDU Travels Pvt Ltd &		
22	Comp App (AT) (CH)	Anr Sri Ravichandra	Mr. V. Doghunoth	Mr. M. Muthunoriogomy
22.	Comp App (AT) (CH) (Ins) No. 323/2024	Textiles Pvt Ltd	Mr.V Raghunath (Vakalat not filed)	Mr.M Muthuperiasamy R1
	For Exemption	Vs	(* 32232333 222 323 33)	
	IA No. 855/2024	Union Bank of India		
	For Stay IA No. 856/2024	Asset Recovery Branch & Anr		
	,			
23.	Comp App (AT) (CH)	Bank of India	Mr. S Sathyanarayanan	Mr. Anil Kumar
	(Ins) No. 355/2024 To dispense with	Vs BS Ltd., Rep by its		
	IA No. 972/2024	Liquidator Yadavalli Sai		
		Karunakar		
24.	Comp App (AT) (CH)	Ashish Arjunkumar	Mr. Bhagavath	Khaitan Legal
	(Ins) No. 440/2024	Rathi	Krishnan	Associates
	For Stay	Vs		
	IA No. 1210/2024	Huzefa Fakhri Sitabkhan, RP of Ind-		
		Barath Power Infra Ltd		
2.7	O A (AT) (OTT)	Destar 1 Destar 1	N. 77'.1.	
25.	Comp App (AT) (CH) (Ins) No. 473/2024	Regional Provident Fund Commissioner-II,	Mr. Vishnu	
	For Direction	Employees Provident		
	IA No. 1300/2024	Fund Organisation		
		Vs Dilean VD Pasalution		
		Dileep KP, Resolution Professional		
	A (AM) (ST-1) -5	2011	14 m 14 m 1	26 4 1 27 1 1
26.	Comp App (AT) (CH) No. 67/2025	Malakondaiah Pavuluri & 2 Ors.	Mr. T K Bhaskar	Mr. Avinash Krishnan Ravi R3
	For Stay	Vs		Ms. Priyadarshini
	IA No. 695/2025	Aarush Building		Natarajan R4
		Materials Pvt Ltd & 3 Ors		
	L	0.019	<u>l</u>	

27.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
28.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
29.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R1
30.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
31.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
32.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
33.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	Mr. Sumana Naganand

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	TA (AT) No. 173/2021 (Comp App (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors.	Archeus Law	Mr. Allwin Godwin R1 R2
35.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda
36.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt Ltd & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
37.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt Ltd Vs S. Rajendran RP & Head - Monitoring Committee in the matter of Empee Distilleries Ltd & Anr.	Mr. K Gaurav Kumar	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi R2
38.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
39.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
40.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt Ltd & Anr	Mr. Pawan Jhabakh	Mr. NP Vijaykumar R2
41.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund CommissionerII, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	

ſ	42.	Comp App (AT) (CH)	Southern Power	Mr.Ramasubramaniam	Mr. AG Sathyanarayana
		(Ins) No. 70/2024	Distribution Company	Raja	
		For Direction	of Telangana Limited		
		IA No. 205/2024	(TSSPDCL)		
			Vs		
			Chinnam Poorna		
			Chandra Rao,		
			Liquidator of Victory		
			Electricals Ltd		

12.45 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
43.	Comp App (AT) (CH)	Amit Sanghi & 2 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1-
	No. 52/2024	Vs		R3, R5-R7
	For Direction	Sanghi SEZ Pvt Ltd &		Mr. Sriram
	IA No. 794/2024	13 Ors		Venkatavaradan- R4
	For Additional Docs			Mr. Sharad Sanghi R13
	IA No. 1160/2025			R14

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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